

**Form.1****List of cases filed in e-filing during the month of November, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2****List of cases in which e-payment of Court Fee was made during the month of November, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3****List of cases in which Electronic Service of Process has taken place during the month of November, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4****List of total number of cases randomly allocated during the month of November, 2025**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

**Form.5****List of cases in which Hearing in Case Management was held during the month of November, 2025**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 11/2023	M/s. Codex Biosciences International Private Limited Vs. M/s. Om Shree Aquatics and another	Sri. S. Narayana, Advocate for Plaintiff Vs. Sri. G. Rama Chandra Raju for D1, D2	25.08.2023	26.11.2025

**Form.6****Contested Commercial Cases disposed during the month of November, 2025**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 11/22	P.Tirupathamma and others Vs T.Gopalaiah and 3 others	N.Srinivasa Reddy Vs M.S.Rajendra	06.09.2023	No	06.11.2025	790 Days	Contest	--	--	--
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 26/23	Sri Krishna Veni Chillis Vs, G.K.Trading Company	M.Sravan Kumar Vs V. Chandarahas	30.10.2023	No	11.11.2025	711 Days	Contest	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COP 9/24	M/S. Bridge Cap Hospital Pvt. Ltd Vs. M/S.Sruthi Builders Pvt.Ltd	Navuluri Ram Babu Vs T.V.P.Sai Vihar	07.08.2024	No	27.11.2025	445 Days	Contest	--	--	--
4.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 11/2021	The Board of Trustees for the Port of Visakhapatnam Vs. M/s. Sneha Analytics and Scientific	Sri. Y. Vijaya Saradhi, Advocate for Petitioner Vs. Sri. V. Ravindra Prasad, Advocate for Respondent	27.10.2021	No	03.11.2025	1468 days	Contested	-	-	U/Or.VII Rule 1 Sec. 26 of CPC
5.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 15/2025	Vijai Electricals Ltd. Vs. Eastern Power Distribution Company of Andhra Pradesh Ltd.	Smt. P. Harika Punnam, Advocate for DHr Vs. Sri. K.S. Shankar & Sri. D.A. Swaroop, Advocates for JDr	19.09.2025	Not Applicable	12.11.2025	84 days	Contested	-	-	U/Or.21 R.46 of CPC
6.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 13/2022	M/s. Sri Navodaya Granite Industries and 3 others Vs. M/s. Shriram Transport Finance Company Ltd. and another	Sri. M. Satyanarayana Advocate for Petitioner Vs. R1 is an Arbitrator, Sri. Y. Vijaya Saradhi for R2	22.07.2022	Not Applicable	19.11.2025	1216 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
7.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 10/2024	Eplus Projects Private Ltd Vs. Union of India and another	Smt. K. Prabhavathi, Advocate for Petitioner Vs. Sri. S. Sreerama Murthy, Advocate for R1, R2 is an Arbitrator	01.02.2024	Not Applicable	28.11.2025	666days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
8.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 18/2024	Military Engineering Service Vs. M/s. Eplus Projects Private Limited and another	Sri. Sreerama Murthy, Advocate for Petitioner Vs. Smt. K. Prabhavathi, Advocate for R1, R2 is an Arbitrator	12.03.2024	Not Applicable	28.11.2025	626 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
9.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 15/2019	Seaways Shipping and Logistics Ltd. Vs. Gujarat State Fertilizers & Chemicals Limited	Sri. C.S. Sekhar, Advocate for plaintiff Vs. Sri. K.V. Rama Murthy, Advocate for Defendant	03.12.2019	Not Applicable	28.11.2025	2187 days	Contested	-	-	U/Or.VII Rule 1 Sec. 26 of CPC

**Form.7****Summary of Commercial Cases during the month of November, 2025**

<b>Sl.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	120	14	6	128
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	151	0	8	143